## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:736 ANSWERED ON:04.08.2011 MENACE OF TOUTS Ramasubbu Shri S.

## Will the Minister of RAILWAYS be pleased to state:

(a): whether the Railways are aware of the incidents wherein touts used to book mass train tickets for devotees bound for Amritsar and in another incident wherein a man used to pose as an RPF officer and extort money from passengers travelling without tickets thereby causing huge financial loss to the Railways;

(b): if so, the details thereof and the action taken against the officials, if found guilty;

(c): whether the Railways have taken any steps to safeguard the innocent passengers from the menace of touts and miscreants and to punish the culprit; and

(d): if so, the details thereof?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): No incident of touts booking mass train tickets for devotees bound to Amritsar has come to notice. However, 16 passengers were detected travelling on transferred tickets from New Delhi to Amritsar and back in train No.12030, Swaran Shatabdi Express and railway dues amounting to Rs.40,800/- recovered from them. One more case of an imposter, posing a Railway Protection Officer, was detected on Northern Railway and action has been taken under Sections 170, 171 and 468 of Indian Penal Code by Government Railway Police.

(c) & (d): To curb the activities of touts, checks are conducted by Commercial and Vigilance Departments in and around reservation offices, stations and also in trains in association with Railway Protection Force. This is a continuous/ongoing process. Checks against touts are intensified during peak rush and festival periods. In addition, travelling public are educated through various media to desist from procuring tickets from unauthorized people. Touts apprehended are prosecuted under the provision of the law.